

Email

Consultant Judicial-NGT(P.B.)

**Fwd: Notice in OA No. 09/2023****From :** cesz dda <cesz.dda@gmail.com>

Thu, Oct 26, 2023 12:45 PM

**Subject :** Fwd: Notice in OA No. 09/2023 1 attachment**To :** Consultant Judicial-NGT(P.B.) <judicial-ngt@gov.in>

With regards  
CE(SZ) Office

----- Forwarded message -----

From: **ea1toceszd da** <[ea1toceszd da@gmail.com](mailto:ea1toceszd da@gmail.com)>

Date: Thu, 26 Oct 2023 at 10:37

Subject: Fwd: Notice in OA No. 09/2023

To: Chief Engineer(SZ), DDA <[cesz.dda@gmail.com](mailto:cesz.dda@gmail.com)>

----- Forwarded message -----

From: **Executive Engineer, SPD-1, DDA** <[eespd1dda@gmail.com](mailto:eespd1dda@gmail.com)>

Date: Wed, Oct 25, 2023 at 6:17 PM

Subject: Re: Notice in OA No. 09/2023

To: ea1toceszd da <[ea1toceszd da@gmail.com](mailto:ea1toceszd da@gmail.com)>

Cc: ce <[cesz.dda@gmail.com](mailto:cesz.dda@gmail.com)>, Rajender Kumar Goyal <[secc15szdda@gmail.com](mailto:secc15szdda@gmail.com)>

**Sir,**

**It is to inform you that the area in question i.e. Sector C, Pocket 4, Vasant Kunj New Delhi is a denotified area since 1996 (Copy of Notification attached) and services of the said area are being looked after by MCD. Hence, no action is required from the office of SPD-I/DDA.**

On Thu, 19 Oct 2023 at 10:30, ea1toceszd da <[ea1toceszd da@gmail.com](mailto:ea1toceszd da@gmail.com)> wrote:

----- Forwarded message -----

From: **Er. Siddhant Kashyap** <[eo2toemdda@gmail.com](mailto:eo2toemdda@gmail.com)>

Date: Wed, Oct 18, 2023 at 4:35 PM

Subject: Notice in OA No. 09/2023

To: cesz.dda <[cesz.dda@gmail.com](mailto:cesz.dda@gmail.com)>, cesz.dda <[ceszdda@gmail.com](mailto:ceszdda@gmail.com)>, ea1toceszd da <[ea1toceszd da@gmail.com](mailto:ea1toceszd da@gmail.com)>

Kindly find the attached herewith the subject matter mentioned above.

--

**Regards,**

**Er. Siddhant Kashyap**

**Executive Engineer (E.O.-II to E.M.)**

**Delhi Development Authority**

**Ministry of Housing & Urban Affairs, Govt. of India**

--

**Thanks & Regards,**  
**Executive Engineer,**

SPD-1, DDA, DDA Office Complex,  
Nelson Mandela Road, Vasant Kunj,  
New Delhi -110070

Ph. 011-26122318

email ID: - [eespd1dda@gmail.com](mailto:eespd1dda@gmail.com)

To Bk

# दिल्ली राजपत्र Delhi Gazette

प्रशासन से प्रकाशित  
PUBLISHED BY AUTHORITY

सं. 20]  
No. 20]

दिल्ली, बृहस्पतिवार, अगस्त 22, 1991/श्रावण 31, 1913.  
DELHI, THURSDAY, AUGUST 22, 1991/SRAVANA 31, 1913

## भाग IV PART IV

भाग-1 में सम्मिलित अधिसूचनाओं को छोड़कर दिल्ली प्रशासन के विभागों की अधिसूचनाएं  
Notifications of Departments of the Delhi Administration other than  
notifications included in Part-I

दिल्ली प्रशासन: दिल्ली  
DELHI ADMINISTRATION : DELHI

भूमि एवं भवन विभाग  
अधिसूचना  
दिल्ली, 5 अगस्त, 1991

LAND & BUILDING DEPARTMENT  
NOTIFICATION  
Delhi, the 5th August, 1991

संख्या. फा. 12(13A)/89/पो/मू. व. म/22824—स्वास्थ्य, परिवार  
वियोजन एवं नगर विकास विभाग, भारत सरकार की दिनांक 14-2-69  
की अधिसूचना संख्या: 18011/28/67-मू.डी. के साथ पठित दिल्ली  
विकास अधिनियम, 1957 (1957 का 61) की धारा 12 की अन्वय  
1 द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए, संघ राज्य क्षेत्र दिल्ली के प्रशासन  
दिल्ली विकास प्राधिकरण के विकास क्षेत्र में स्थित निम्नलिखित  
कालोनियों को नये सिरे से अधिसूचित करते हैं। जहाँ पर सेवा करने की  
धरमशा निम्नलिखित तिथि से दिल्ली नगर निगम द्वारा ले ली गई है:—

No. F. 12(13A)/89/Pig./I.&B/22824.—In exercise of the  
powers conferred by sub-section 1 of Section 12 of the Delhi  
Development Act, 1957 (61 of 1957) read with Notification  
of the Government of India in the Ministry of Health, Family  
Planning & Urban Development No. 18011/28/67-UD dated  
14-2-1969, the Administrator of Delhi hereby denotified the  
following colonies situated in Development area of DDA  
where maintenance of services has been taken over by MCD  
w.e.f. the date mentioned below:—

क्र. सं.	कालोनियों का नाम	मास्टर प्लान जोन	जिस तिथि से प्रबंध का कार्य ले लिया गया है	Sl. No.	Name of the Colony	Master Plan Zone	Date when Maintenance taken over
1.	श्यामन्य बिहार शाहदरा	F-10	टी.पी./जी/8459/91 6-5-1991	1.	Daya Nand Vihar, Shahdara	F-10	TP/G/8459/91 6-5-1991
2.	वसुधा एंक्लेव पीतमपुरा	मू-5	टी.पी./जी/8763/91 10-6-1991	2.	Vasudha Enclave Pitampura	H-5	TP/G/8763/91 10-6-1991

प्रादेश सं.  
जी. के. मारवाह, संपन्न सचिव (मू. व. म.)

By Order  
G. K. MARWAH, Jt. Secy. (I.&B)

LAND & BUILDING DEPARTMENT

NOTIFICATION

Delhi, the 20th August, 1996

No.F.12(8)/95-L&B/Pg./12521-12536.— In exercise of the powers conferred by sub-section (1) of section-12 of the Delhi Development Act, 1957 (61 of 1957) read with notification of the Govt. of India in the Ministry of Health, Family Planning and Urban Development No. 18011(28)/67-UD dated 14-2-69, the Administrator of Union Territory of Delhi hereby denotifies the colonies as given in Annexure 'A' (60 colonies/pockets) situated in the Development areas of DDA.

By Order

SUMAN SWARUP, Commissioner & Secy.

LAW DEPARTMENT



Faint, illegible text on the right side of the page, possibly bleed-through from the reverse side.

DELHI GAZETTE, NATIONAL CAPITAL TERRITORY GOVT. : AUGUST 22, 1996/SRAVANA 31, 1918 211

## ANNEXURE 'A'

S. No.	Dev. area No.	Zone/Sub Zone No.	Name of colony /Scheme	Total Area (HA)	Boundaries Description
1	2	3	4	5	6
1.	93	F-3	C/o EWS houses at Shahpur Jat	0.53	East : Village Shahpur Jat West : Road 13.5 M R/W North : Children Park South : Govt. P.S.
2.	35	F-9	Res. Flats at A-8 Kalkaji Extn. Alongwith CSC	41.37	East : Road 13.5 M R/W Pkt. 9.3 West : Road 100 R/W to Okhla Ph. North : Road 18M R/W South : Road 100 Ft. R/W
3.	35	F-9	Peripheral Sewerage at Kalkaji Extn	1075 Mt.	Not applicable
4.	66	F-9	I-56, SFS houses at Kalkaji Pkt. 'B' (South Park Apartment)	1.8	East : B Block Kalkaji West : 9 M R/W North : Park South : Road 24 M R/W
5.	66	F-9	CSat Alaknanda Pkt. D	0.0954	East : Road 24M R/W West : SFS Flats North : Central School South : Dustbin.
6.	54	F-10	LSC at Sheikh Sarai Ph. H.O.	0.223	East : Earthen Mound Shahi Dehat West : Flats North : 45 M Road South : LIG/Janta houses.
7.	176	F-12	LIC houses in Vasant Kunj Masod Pur Dairy Farm	1.89	East : Masod Pur Village West : Mehrauli Mahipalpur Road North : Cattle Shed South : Masod Pur Village
8.	176	F-12	SFS houses in Vasant Kunj Sec. 'B' Pkt. 4	11.93	East : JNU Road West : B-2 North : Sewage Treatment Plant South : Bawa Pottery
9.	176	F-12	SFS houses in Vasant Kunj Sec. 'B' Pkt. 5 & 6	11.18	East : 13 M Road West : Plot 847 Sec. B North : JNU South : 30 M Road
10.	176	F-12	Housing in Vasant Kunj Sec. 'B' Pkt. 15 (Pkt. 7 earlier)	2.56	East U/G Tank West : 30 M Road North : Harijan Basti South : Site of C.C.
11.	176	F-12	Housing in Vasant Kunj, Sect. B, Pkt. 11	3.48	East : C.H. West : Road 45 M R/W North : Road 30 M R/W Sec. B, Pkt. 6 South Masodpur Dairy Farm
12.	176	F-12	SFS housing in Vasant Kunj Sec. 'B' Pkt. 7 (Pkt. 10 Earlier) CSC & LSC	9.30	East : Pkt. 'B'-9 East : LSC North : JNU South : Road 30 M R/W Pkt. B 11
13.	176	F-12	Housing in Vasant Kunj Sec. 'B' Pkt. 11/C 3 CSC	20.48	East : Road 75M R/W West : Road 24 M R/W North : Road 24 M R/W South : Road 75 M R/W

1	2	3	4	5	6
14.	176	F-12	Housing in Vasant Kunj Sec. 'G' (Pkt. 8 & 9 earlier)	7.29	East : Deep Nallah West : Green Area North : JNU South : Sec. B
15.	176	F-13	SFS & CSP houses in Vasant Kunj. Sec. 'C', 1, 2, 3 CSC	20.38	East : Nelson Mandela Road Sec. West : Mehrauli Mahipalpur Road North : Road 30 M R/W South : Masodpur Village.
16.	176	F-13	SFS houses in Vasant Kunj Sec. 'C', Pkt. 8 & 9	14.60	East : 30 M R/W West : 45 M Road North : Distt. Park South : Mehrauli Mahipal Pur Road
17.	176	F-13	SFS houses in Vasant Kunj Sec. 'D', Pkt. 7 & 8	8.77	East : 45 M Road West : 13 M Road North : 75 M Road South : 78 M Road.
18.	176	F-13	124 SFS houses in Vasant Kunj Sec. 'C', Pkt. 4	327	East : IDDA green Belt West : Green Belt North : Nelli Green Belt South : 30 M Road.
19.	79	F-13	Community Centre at Vasant Lok	4.45	East : District Park West : 24 M Road North : District Park South : District Park
20.	176	F-14	SFS houses in Vasant Kunj Sec. 'B' Pkt. 2 & 3	13	East 24 M Road West : 30 M Road North : 30 M Road South : 30 M Road
21.	176	F-15	2 CSC in Vasant Kunj, Sec. A	0.0768	East : Path West : 13.5 M Road North : Houses South : 18 M Road
22.	177	F-19	CSC in Pkt. A, Sarita Vihar	0.17	East : G.H. West : Road 13.5 M R/W North : G.H. South : Road 45 M R/W
23.	50	G-10	SFS houses C.G. & CSC at Madipur Pkt. 1	3.30	East : School West : Janta Flats North : Road No. 29 S South : Janta Flats Madipur
24.	77	G-13	232/240 SFS Flats Cat. II at G.H. 12 Paschimपुरी	1.73	East : Outer Ring Road West : Nangloi drain North : PVC Market South : Park
25.	28, 56	G-13	LSC at block A-3, Janakpuri	126.16 S.ft	East : Plots West : Park North : Road South : Flats
26.	56	G-13	LSC at Jail Road near Shiv Nagar	6.251	East : Flats West : Park North : Road South : Flats
27.	28	G-13	LSC at Block A-1, Janakpuri	0.63	East : Road 24M R/W West : Road 45 ft. R/W North : Road 18 M R/W South : Pankha Road

## PART IV] DELHI GAZETTE. NATIONAL CAPITAL TERRITORY GOVT. : AUGUST 22, 1996/SRAVANA 31, 1918

1	2	3	4	5	6
28.	28	G-13	CSC at Block A-2, Janakpuri	0.159	East : Service lane, Park West : Park North : Road 18 M R/W South : Road
29.	49	G-17	CSC at G11.8 at Paschimpuri	0.08	East : Village Nangloi Syed Road West : Distl. Park North : 24 M Road Society Land ESS South. Distl. Park
30.	157	G-17	SFS 200/208 housing at Rohtak Road Madipur village	2.82	East : Arihant Enclave West : LIG Flats North : Rohtak Road South : Janta flats Madipur
31.	157	G-17	468/212 L111 houses at Madipur, Blk. 3	2.27	East : Slum Wing West : Janta Flats North : Janta Flats South : Road 9 M R/W
32.	49	G-17	410 Janta Houses for Harijan & landless persons at Peeragarhi	1.75	East : Village Peeragarhi West : Society flats North : Rohtak Road South : G-17
33.	77	G-17	LSC at Blk. A, Paschimpuri	0.259	East : Road 30 ft. R/W West : Road 60 ft. R/W North Road 14 M R/W
34.	44	H-2	64 MIG at Lawrance Road, Pkt. C-3	40.0	East : MCD Stadium West : Road North : Against Society South : Hort. Land.
35.	44	H-2	24 MIG at Lawrance Road	0.16	East : H.S. School West : Park North : LIG houses C-8 South : LIG houses C-8
36.	43, 82	H-5	Dev. of land in H-4, H-5, Pitampura	1564Acs	East : Road No. 11, 45 M R/W West : Road No. 40, Outer Ring Road North : Road No. 76, 11.5M R/W South : Rohtak Road
37.	82	H-5	396, LIG at Pkt. G. J(u) Pitampura	1.82	East : Western Yamuna Canal Road 18M West : Park Play North : Distl. Park South : Park/Janta Houses
38.	42	H-5	H-5 (Pt) Pitampura	339.84	East : Road 24M R/W West : Road 200 ft. R/W North : Western Yamuna Canal South : Road 150 ft. R/W
39.	43	H-5	LSC at Smart Enclave in H-4, H-5 Pitampura	0.63	East : Res. Clubs West : 0.25 M Road North : 8.5 M Road South : Drain
40.	82	H-5	CSC at A(P) Pitampura	0.12	East : N.S. West : 24 M Road North : 13.5 M Road South : 5 M Road
41.	82	H-5	CSC at B (D) Pitampura	0.12	East : Reidl. Area West : ESS + G11- North : 24 M Road South : N.S.

1	2	3	4	5	6
42.	82	H-5	CSC at Gh-8 Pitampura	0.07	East : 3.5 M Road West : Parking MIG Houses Pkt. ED North : N.S. South : 45 M Road
43.	148	H-7 & 8	Sec. I & Pkt. Sec. 2 (P&I)	5.20	East : Sec. 3 West : Block-D, Sec. I North : Vijay Vihar South : Block 'B', Sec. I
44.	148	H-7 & 8	Sec. 2 (P&I) Plotted Pkts. 3, CH, Pkt. 3, 4, 5, 6-I, 6-II, 7	14.18	East : Outer Ring Road West : Sec. I, Avantika North : Sec. 3, 30 M. Road South : Villag : Mongolpuri
45.	148	H-7 & 8	Sec. 3 Rohini & Pkt. D-17 (380 EWS) & D-9 (464) Sec. 3 Rohini (P&I) plotted (P&I) 2,3, 5 to 8, 11 to 16, 18 to 22, 2, 4, 26 to 30, 32, 34 (CH.) Peripherial I, 10,12, 23, 25, 33	100.0	East : Road 30M R/W West : Sec. IV, 30M Road North : 30 M Road South : 24 M R/W
46.	148	H-8	112 MIG DUs Pkt. A. Sec. 3 Rohini	0.75	East : Pkt. F-22 West : Sec. I 30M Road North : Pkt. F-24 South : Sec.2
47.	148	H-8	112 MIG DUs Pkt. F-23 Sec. 3, Rohin.	0.75	East : Pkt. F-22 West : Sec. I 30M Road North : Pkt. F-24 South : Sec. 2
48.	148	H-8	Sec. 9, 13, 14 Society Area (R) i.e semi public facilities	232.9	East : Prashant Vihar West : Distl. Park North : Sector-15 South : Sector 7 & 8
49.	148	F-8	Prashant Vihar, Rohini	45.23	East : Outer Ring Road West : Sector 9, 13, 14 North : Western Yamuna Canal, Hyderabad Plant South : Sport Complex
50.	70A	E-3	Dev. of land at Zafrabad	23.0	East : Babarpur Zone West : Park North : Old Zafrabad Colony South : Gorakhpur Park Colony
51.	38	E-6	CSC at Pkt. J&K Dilshad Garden.	0.40	East : Open S.W Drain West : MIG houses at Pkt. J&K North : MIG houses at Pkt. J&K South : Existing Road.
52.	13	E-7	64, MG houses in pkt. 8 Vivek Vihar, Jhilmil Ph. II f	0.52	East : Road 9M R/W West : Road 18M R/W North : Existing Cremation Ground South : Existing Road
53.	148	H-8	160 MIG Us Pkt. F.25, Sec. 3	1.0	East : Pkt. G-26 West : Sec. 4 30M Road North : Pkt. G-27 South : Pkt. F-24
54.	13	E-7	CSC at Jhilmil	0.02	East : Road 7MRW West : Road 60 M R/W North : LIG flats, 9M Road South : 30 M Road to Mahila Colony
55.	111B	E-12	40, CSP, houses at Chitra Vihar	0.14	East : J.J. Colony/Dav School West : Road North : Na Jhal South : Chitra Vihar CHHS

To BE

1	2	3	4	5	6
56. 141	E-13	ISC at West of Trilok Puri Pkt. 1	0.52	East: Mayur Vihar Pkt. 4 Park West: Patparganj Colony North: Mayur Vihar Pkt. 2 Road South: Patpar Ganj Colony Road	
57. 36	F-12	Preet Vihar, Community Centre	3.25	East: Preet Nagar CHBS West: Vihar Marg North: Road 24MR/W South: Service Lane.	
58. 143	E-21	CSC I & II Kondali Gharoli Sector 'A'	0.27	East: Res. (Ghareli Village Extn.) West: Existing Road 45MR/W park North: Road 30M R/W South: Road 30M R/W	
59. 143	E-21	CSC III, Sec 'B' Kondli Gharoli.	0.099	East: Res. (Ghareli Village Extn.) West: Road 45M R/W North: Road 30M R/W South: Road 30M R/W	
60. 176		3 CSC in Vasant Kunj, Sec. D Pkt. Itc 4	D-1 0.16 D-2 0.47 D-1V 0.21	East: 18 M Road West: 3 M Path North: 11 M Road South: 3 M Path.	

भूमि एवं भवन विभाग

अधिसूचना

दिल्ली, 21 अगस्त, 1996

विधि, न्याय एवं विधायी कार्य विभाग

अधिसूचना

दिल्ली, 22 अगस्त, 1996

सं. एफ. 5/155/76-भू. व.भ./प्रशासन/12657: भूमि अधिग्रहण अधिनियम, 1894 की धारा -3(डी) द्वारा प्रदत्त शक्तियों का प्रयोग करते हुए दिल्ली के उपराज्यपाल, श्री जे.पी. सिंह, नई दिल्ली को उपरोक्त अधिनियम के अंतर्गत न्यायाधीश के कार्य करने हेतु राष्ट्रीय राजधानी क्षेत्र, दिल्ली सरकार का कार्यभार सम्भालने की तिथि से सहर्ष नियुक्त करते हैं।

आदेश से,

ए.म. एत. हरिवंशचन्द्र मन्निव (प्रशासन)

LAND AND BUILDING DEPARTMENT

NOTIFICATION

Delhi, the 21st August 1996

No. F. (155)/76--LLB/Admij./12657--In exercise of the powers conferred by clause (d) of Section 3 of the Land Acquisition Act, 1894, Lt. Governor, Delhi is pleased to appoint Shri J.P. Singh, Additional District & Session Judge, Delhi to perform the function of the Court Under the said Act in the National Capital Territory of Delhi with effect from the date the assumes the charge.

BY ORDER

S.S. HARIT, Jt. Sec.  
(ADMN)

संख्या फा. 6/14/94 न्याय/1117.--पंजाब कोर्ट अधिनियम, 1918 की धारा 21(1) के उपबन्धों के अंतर्गत जो राष्ट्रीय राजधानी क्षेत्र दिल्ली शासन में लागू है, राष्ट्रीय राजधानी क्षेत्र दिल्ली के उपराज्यपाल, दिल्ली उच्च न्यायिक सेवा के निम्नलिखित सदस्यों को अतिरिक्त जिला जज दिल्ली सिविल जिला में उनके अपने कार्यालय में कार्यभार ग्रहण करने की तिथि से सहर्ष नियुक्त करते हैं:--

1. श्री प्रेम कुमार
2. श्री वाई. एस. जोनवान
3. श्री रघुवीर सिंह
4. श्री अम प्रकाश
5. श्री जे.पी. मिश्र
6. श्री राकेश कपूर
7. श्री गुरदीप कुमार
8. श्री आर. के. यादव
9. सुशी विमला गानन
10. श्री डी.एम. पावेरिया

राष्ट्रीय राजधानी क्षेत्र दिल्ली के उपराज्यपाल के आदेश से तथा उनके नाम पर,

आर.के. प्रभाकर, अवर सचिव